

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/24/9/AMR/2022		9 of IBC	Shree Yash Stainless Private Limited Vs. Andhra Ferro Alloys Limited

ORDER

Present: Mr. Omkar V Dosthale, Ld. Counsel for the OC.

Mr. T.V.P. Sai Vihari, Ld. Counsel for the CD.

Ld. Counsel for the CD seeks time for hearing along with another matter against the same CD in CP (IB)/113/7/AMR/2022, which was listed on 05.06.2024. Hence, for hearing, list the matter on 05.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**